

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 20-08-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100055/2002	CBI EOW MUMBAI Vs Naval K. Bangard	SPP Kulaye SinghKakadSalvi
2	SPL CASE CBI	100034/2004	CBI EOW MUMBAI Vs Padmnath so. Late Bhuranath	SPP KulayeSinghKakadSalvi
<u>HEARING BEFORE CHARGE</u>				
3	SPL CASE CBI	100064/2015	The State CBI BS and FC Vs Vimal Jadhavji Maluka @ Vimal Barot and others	
<u>AWAITING R AND P</u>				
4	CRI APPEAL	100035/2018	Harish K. Pandya @ MA 142/18 @ BA 110/18 - Appellant / Orig. Accused Vs The State of Maharashtra - CBI, ACB - Respondent	Rekha Singala
